

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 721 of 2019

IN THE MATTER OF:

Power2SME Pvt. Ltd.

...Appellant

Versus

Uttam Strips Ltd. & Ors.

...Respondents

Present

For Appellant: Mr. Pankaj Bhagat and Mr. Pradeep Rawal, Advocates.

**For Respondent: Mr. Rakesh Kumar and Mr. Aashish Khattar,
Advocates for Respondent No. 2
Mr. K. Datta and Mr. Shivankar, Advocates for
Respondent No. 3.**

ORDER

12.09.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 17th October, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Kanthi Narahari]
Member (Technical)

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